

श्री अमलीनजी  
 11/1/26

Declaration of Assets and Liabilities

Year... 2025-26

BABAN RAY

son/daughter/wife of

SURAJ RAY

aged 46

years, belonging to

Legislative Assembly

service and presently working as

Office Attendant (Parash)

Secretariate

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

3073  
 11/2/26

Sr. No.	Description	Self	son	son	son	son	Daughter
(1)			4th hand	2nd hand	1st hand	2nd hand	3rd hand
(i)	Cash	12000/-	17600/-	9000/-	3500/-	1200/-	2500/-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	BVM Patna 5000/-	AK - 35000	SBI, Patna A/c - 13000/-	SBI Patna 12500	SBI, Patna 3750	SBI Patna 7000/-
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 4000/- peony	-	-	-	-	Sri Ram Peony 9000/-
(v)	Motor Vehicles (details of make, etc.)	-	Honda wagon 2nd hand	-	scoty	-	-
(vi)	Jewellery (give details of weight and value)	-	-	-	-	-	20 gm Gold 100 gm Silver
(vii)	Other assets, such as value of claims / interests	-	-	-	-	-	-

\*Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person wholly or partially dependent on the income of the employee

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**B. Details of Immoveable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Joint Family	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	100% Self	-	-	-	-
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	100% Self	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	100% Self	-	-	-	-
(v)	Others (such as interest in property)	-	-	-	-	-

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department(s)	Amount outstanding as on 15/02/26
(a)	(i) Loans from banks (ii) Loans from financial institutions (iii) Government Dues (a) dues to departments dealing with government accommodation (b) dues to departments dealing with supply of water (c) dues to departments dealing with supply of electricity	SBI - Patna BIM	990000/-
		-	-
		-	-

100% Self

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BJ KPR9432 H	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Details

SPE/CPF/PAN NO. :- PTS/BCT - 1219

Gender :- M (M/F)

Date of Birth :- 04051980 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- BLAS service  
(Full Name e.g. B.A.S. Bihar Administrative Service, B.S. Bihar Secretariat Service etc.)

Home District :- Bhojpur

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature BAHAN RAY

Name of Employee: BABAN RAY

Designation: Office Attendant Farach

Department: Bihar Legislative Assembly

Place: Patna

Date: 11.02.20

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.